

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 308
IB-244(ND)/2024

IN THE MATTER OF:

ISANGO INDIA PRIVATE LIMITED

.... Petitioner/Applicant

Order u/S. 59 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 16.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS

HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Ms. Lata Prajapati , Company Prosecutor, Mr.
Amardeep Singh, Adv.

For the Respondent :

ORDER

The Applicant has filed checklist in compliance with the order dated 07.06.2024. No one has appeared on behalf of the Income Tax Department and RoC and no report has been filed by them.

The Court Officer is directed to send E-Notice to the Income Tax Department and RoC.

List the matter **on 07.08.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Anand Dubey

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)